- (ख) यदि हां, तो किन विश्वविद्यालयों में इन पाठयकमों का ग्रायोजन किया जायेगा ; क्रीर
 - (ग) यह स्रायोजन कब होगा?

शिक्षा मत्रालय के भारतायक मंत्री (श्री हुमायून किंबर) : (क) से (ग). जी हां। १३ मई, १६६३ ग्रौर १५ जुलाई, १६६३ के बीच, मद्रास ग्रौर पूना में एक-एक तथा दिल्ली में दो पाठ्यक्रयों का ग्रायोजन किया गया था।

Petroleum Prices

*505. Shri P. C. Borooah: Will the Minister of Mines and Fuel be pleased to state:

- (a) whether Assam Government have requested the Centre to consider Gauhati as a port for the purpose of fixation of petroleum prices; and
- (b) if so, Government's response thereto?

The Minister of Mines and Fuel (Shri Alagesan): (a) Yes, Sir.

(b) The prices of products from Nunmati refinery are being determined on the basis of supply from Tinsukia or Calcutta, whichever is nearer to the point of sale. This arrangement is suitable, inasmuch as it avoids disturbance in the prices payable by the consumers, con:equent upon availability of supplies from the public sector refinery at Nunmati. Moreover, this arrangement is consistent with the recommendations of the Oil Price Enquiry Committee's report which has been accepted and implemented by the Government.

"Freedom from Earthquake" Studies

1422. Shri Surendra Pal Singh: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

- (a) whether it is a fact that for some time past the Regional Research Laboratory at Jorhat has been carrying out "Freedom from Earthquake" studies in order to guide the planners in locating major development projects in non-seismic zones; and
- (b) if so, whether this work has been completed, and the extent to which the recommendations of the Jorhat Laboratory In this regard have proved useful to the planners?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) The Laboratory is studying the regional seismicity pattern of Assam and its neighbourhood for zoning out areas according to their graded seismicity with a view to evolve safety factors in different zones.

(b) The work has not been completed and will require 2-3 years before the Laboratory's findings will be available.

Talcher Coal Mines

1423. Shri Ramachandra Ulaka: Will the Minister of Mines and Fuel be pleased to state:

- (a) the number of accidents, big and small, in Talcher Coal Mines during 1962-63;
- (b) how many of these proved fatal; and
- (c) the amount of compensation, if any, paid to the dependents of the victims of these accidents during the same period so far?

The Minister of Mines and Fuel (Shri Alagesan): (a) There were 11 serious accidents in Talcher Colliery during 1962-63.

- (b) One of the above accidents proved fatal.
- (c) A total sum of Rs. 6,500/- has been assessed as the compensation payable to the dependents of the victims of this fatal accident. The Workmen's Compensation Commissioner has